

IN THE INCOME TAX APPELLATE TRIBUNAL
Mumbai "J" Bench, Mumbai.

Before Shri Rahul Chaudhary (JM) & Shri Omkareshwar Chidara (AM)

ITA No. 4988/MUM/2024 (Assessment Year : 2020-21)

UTV Software Communications Private Limited Star House, Urmi Estate 95, Ganpatrao Kadam Marg Lower Parel West Mumbai-400 013.	Vs.	ITO Ward 16(1) Aayakar Bhavan M.K. Road Churchgate Mumbai-40 0020.
PAN : AAACU4122G		
Appellant		Respondent

Assessee by	:	None
Revenue by	:	Shri Pankaj Kumar
Date of Hearing	:	23/06/2025
Date of pronouncement	:	27/06/2025

O R D E R

Per Omkareshwar Chidara (AM) :-

The appeal was filed by the appellant company for the A.Y. 2020-21 and the case was posted for hearing. A letter dated 27.5.2025 was submitted by the Ld. AR of appellant stating that they have opted for Vivad Se Vishwas Scheme (VSVS). Accordingly, Form No. 1 filed by the appellant company and a certificate in Form No. 2 dated 22.5.2025 issued by the Income Tax Department to the appellant under section 92(1) of the I.T. Act of VSVS was also submitted alongwith the above mentioned letter. In view of the same, the appellant company wishes to submit before the Bench that the captioned appeal shall be deemed to be withdrawn from the date of issuance of Form No. 2 i.e., 22.5.2025. Accordingly, it was requested that they may be permitted to withdraw the appeal and pass a consequential order considering the said appeal as withdrawn.

2. Ld. DR did not object to the submission of the Ld. AR.
3. After hearing Ld. DR and perusing the letter and enclosure filed by the appellant before the Bench, it is decided to dismiss the appeal as withdrawn.

The appellant company has liberty to reinstate the appeal in the case process under VSVS is not complied with as per rules.

4. The appeal of the appellant is dismissed.

Order pronounced in the open Court on 27/06/2025.

Sd/-
(RAHUL CHAUDHARY)
JUDICIAL MEMBER

Sd/-
(OMKARESHWAR CHIDARA)
ACCOUNTANT MEMBER

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
3. CIT
4. DR, ITAT, Mumbai
5. Guard file.

//True Copy//

PS

BY ORDER,
(Assistant Registrar)
ITAT, Mumbai